Friday, March 04, 2005

Phalguna 13, 1926 (Saka)

FOR REFERENCE ONLY.

LOK SABHA DEBATES (English Version)

Fourth Session (Fourteenth Lok Sabha)



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Due to continued interruptions in the House, no business could be transacted 1-4

OFFICERS OF LOK SABHA

THE SPEAKER Shri Somnath Chatterjee

THE DEPUTY-SPEAKER Shri Charnjit Singh Atwal

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LOK SABHA

Friday, March 04, 2005/Phalguna 13, 1926 (Saka)

The Lok Sabha met at Eleven of the Clock [MR SPEAKER in the Chair]

[English]

...(Interruptions)

MR. SPEAKER: Advaniji, do you want to say something?

[Translation]

SHRI L.K. ADVANI (Gandhinagar): Hon'ble Mr. Speaker, Sir, whatever the Rashtrapati Bhawan witnessed yesterday, has actually happened after years. Such a situation had arisen once with regard to Andhra Pradesh and now it took place yesterday when 41 legislators from Jharkhand personally met the President and told him that a Government had been formed there in gross defiance of the mandate given by the people of the State. A similar situation cropped up in Goa a few days ago where a Protem Speaker was appointed who is taking decisions whereas the functions of a Pro-tem Speaker are very limited....(*Interruptions*)

[English]

MR. SPEAKER: Advaniji, today, we have got the debate on the President's Address. You can speak on that.

...(Interruptions)

[Translation]

SHRI L.K. ADVANI: Through you, I urge that both the Governors should be recalled and dismissed....(Interruptions)

11.02 hrs.

(At this stage Dr. Satyanarayan Jatiya and some other hon. Members came and stood on the floor near the Table)(Interruptions) MR. SPEAKER: Do not show papers.

...(Interruptions)

[English]

SHRI PAWAN KUMAR BANSAL (Chandigarh): Mr. Speaker, Sir, they seek permission from you to speak during the Question Hour and then they misuse that opportunity....(*Interruptions*). When you allow them to speak they misuse the opportunity....(*Interruptions*)

MR. SPEAKER: Do not show newspaper.

...(Interruptions)

[Translation]

MR. SPEAKER: I have not spoken anything. Let me speak for a minute.

...(Interruptions)

MR. SPEAKER: What is the matter?

...(Interruptions)

MR. SPEAKER: Do not point your finger. Please have control.

...(Interruptions)

[English]

MR. SPEAKER: Hon. Members, we cannot do anything in the House.

...(Interruptions)

[Translation]

MR. SPEAKER: Do not talk about them. I have also reprimanded them. Don't show your fingers.

(Interruptions)

MR. SPEAKER: What is the matter? Is it House of the people?

...(Interruptions)

[English]

MR. SPEAKER: I am not going to yield so easily. I heard the hon. Leader of the Opposition.

...(Interruptions)

MR. SPEAKER: This is very unfortunate. You are all very senior Members. You have not the slightest respect for the Chair! That means, you have no respect for the Parliament.

...(Interruptions)

[Translation]

MR. SPEAKER: Listen to me. You do not have the patience to listen?

...(Interruptions)

[English]

MR. SPEAKER: I will remember all this. I know all of you. I remember all this.

...(Interruptions)

MR. SPEAKER: Please sit down.

The hon. Leader of the Opposition has made two demands, namely recall of two Governors so far as I have understood him. As you all know very well, can I do that? In their presence, you have made the remark.

...(Interruptions)

SHRI L.K. ADVANI: Let the Government respond(Interruptions)

MR. SPEAKER: If you co-operate with me, I would have asked them to respond. You are not co-

operating with me. What can I do? This is your demand.

...(Interruptions)

[Translation]

MR. SPEAKER: Whether the decision of right and wrong will be taken like this here?

...(Interruptions)

[English]

MR. SPEAKER: In view of the disorderly situation in the House, I am compelled to adjourn the House. But today is another very sad day for the Indian Parliament. Our democracy is under challenge now. I appeal to all the sections of the House not to liquidate democracy. We should not participate in the liquidation of democracy and denigrate Parliament any further.

I adjourn this House to meet again at 11 o'clock on the 9th of March, 2005.

11.07 hrs.

The Lok Sabha then adjourned till Eleven of the Clock on Wednesday, March 09, 2005/Phalguna 18, 1926 (Saka).

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